

(e) whether there is a proposal to grant certificates in such cases to enable the students to proceed with post-graduate courses; and

(f) whether it is also a fact that foreign students are exempted from this provision?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes.

(b) No.

(c) Yes.

(d) April, 1960—8 (Four of these have since passed the compulsory test in Hindi and been declared eligible for award of the Degree).

April 1961—4.

(e) No, but such candidates may be admitted to some of the Post-graduate courses of study provisionally subject to passing the Compulsory Test in Hindi at the Supplementary Examination to be held in September in the same year.

(f) Non-Indian Nationals are exempted.

#### 1960-Strike

**2893. Shri Tangamani:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 2583 on the 1st April, 1961 and state:

(a) whether all the cases arising out of July, 1960 strike have been finalised;

(b) if so, how many have been reinstated of the 25 cases pending;

(c) whether cases of those 55 dismissed will be reconsidered; and

(d) if so, by what time?

**The Minister of Defence (Shri Krishna Menon):** (a) and (b). Out of 25 cases which were shown pending on 1st April, 1961, only 5 cases remain to be finalised; all the 20 employees whose cases have been finalised are continuing in service.

(c) and (d). As and when any appeal or representation is received from any of them, it will be considered on its merits.

#### Foreign Private Investments

**2894. Shri Tangamani:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 4563 on 4th May, 1961 and state:

(a) whether it is a fact that foreign private investments during 1960 and 1961 have shown increase;

(b) if so, the reasons for the same;

(c) what is the total investment at the end of 1960;

(d) whether Government will discourage such private investments in the future; and

(e) if not, the reasons therefor?

**The Minister of Finance (Shri Morarji Desai):** (a) to (c). The information relating to 1960 and 1961 is not yet available.

(d) and (e). Foreign capital, including foreign private capital, is necessary for achieving a rapid rate of industrial growth. Government welcomes the inflow of foreign private capital in fields and on terms to be approved by them.

#### Expenditure on Uplift of S.C. and S.T.

**2895. Shri Tangamani:** Will the Minister of Home Affairs be pleased to state:

(a) how much has been spent in Madras till the end of March, 1961 out of the amount allotted for the uplift of scheduled castes during the Second Plan period; and

(b) how do Government propose to utilise the unutilised amount under this head?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) An amount of Rs. 417.91 lakhs was spent out of Rs. 434.26 lakhs allotted to Madras State for the welfare of Scheduled Castes in the Second Five Year Plan.

(b) The State Government may, if they like, meet the cost of the completion of the incomplete schemes from out of the outlay already allocated in the Third Plan for 1961-62.